

LOK SABHA DEBATES

LOK SABHA

STATEMENT

Tuesday, September 10, 1991/Bhadra 19,
1913 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

[English]

Super Thermal Power Plant in Haryana

*754. SHRI DHARAMPAL SINGH
MALIK:
SHRI TARA SINGH:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether a proposal submitted by the Government of Haryana, to set up a Super Thermal Power Plant at Yamunanagar is pending with the Union Government;

(b) if so, the time by which clearance is likely to be given to the project; and

(c) the details thereof including its estimated cost and the proposed generating capacity?

[Translation]

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c). A Statement is laid on the Table of the House.

(a) to (c). No proposal to set up a Super Thermal Power Plant by Haryana Government is pending with the Union Government. However, four units of 210 MW capacity each are proposed to be set up by National Thermal Power Corporation at Yamunanagar in Haryana. The project will have 302 Kms of associated transmission system of 220 and 400 Kilovolts and necessary sub-stations for evacuation of power. The Public Investment Board in its meeting held in October, 1990 has recommended the Project at an estimated cost of Rs.1582.06 crores (at first quarter 1990 price level). The project will require investment approval by Government, after its funding is tied up.

[English]

SHRI DHARAMPAL SINGH MALIK: The Minister has denied the proposal of setting up of a Super Thermal Power Plant at Yamunanagar. But the hon. Minister has accepted that four units of 210 MW capacity each are proposed to be set up by National Thermal Power Corporation at Yamunanagar in Haryana. I want to know from the hon. Minister as to what is the hitch in the final clearance of this project, why it is pending and by when the Government is likely to clear this project. At the same time I want to know from the hon. Minister whether the estimated cost of Rs.1582 crores will be accepted by the Government for the current year or not.

[Translation]

SHRI KALP NATH RAI: Mr. Speaker, Sir, the National Thermal Power Corporation has decided to set up a power station of 846 megawatts at Yamunanagar. The feasibility

report of the project has been prepared. This project has also been given the techno-economic clearance by the central electricity authority. It has got the forest environment clearance as well as clearance from the civil aviation authority and P.I.B. also. According to the present rates, Rs.2000 crore are likely to be spent on this project. Four units of 210 MW will be set up. This project will be set up in foreign collaboration. The proposal of investment is under consideration. As soon as a decision is taken in this regard the Government will take action.

[English]

SHRI DHARAM PAL SINGH MALIK:

The position in Haryana is not unknown to the hon. Minister. If nothing is done in Haryana, the position will become worse. You know that Haryana is an agriculture and rural industry based State and the power generation is needed. In these circumstances, considering the acute power shortage in Haryana, I want to know from the hon. Minister whether there is any proposal to set up gas based power plant at Faridabad in Haryana. If so, the details thereof and if not the reasons thereof because already there is a pipeline coming via Faridabad and that can be used.

[Translation]

SHRI KALP NATH RAI : Mr. Speaker, Sir., in view of the shortage of power in Haryana and in the entire country, the N.T.P.C. has already started its work in Yamunanagar. Acquisition of land has nearly been done there. Buildings are being constructed and infrastructural work has also started. As this project will involve an expenditure of Rs.2000 crore, the problem of funding is under consideration. We are making every effort to start the work on thermal power station from this year itself. Secondly, the proposal for setting up a gas based power plant in Faridabad is also under consideration.... As soon as, there will be availability of natural gas from the petroleum ministry, the work on gas based power project will be started.

(English)

MR. SPEAKER: Question No.755.

SHRIMATI BASAVA JAJESWARI : I was raising my hand, Sir.

MR. SPEAKER: This is relating to Haryana please.

Gulbarga Airport

*755. DR. B.G. JAWALI : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the present stage of the Gulbarga Airport; and

(b) the time by which it is likely to be completed and put into operation?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI M.O.H. FAROOK): (a) and (b). The airstrip at Gulbarga belongs to the Government of Karnataka and is being constructed by them.

DR. B.G. JAWALI: Sir, I fail to understand this. Does it mean that the Civil Aviation Minister has nothing to do with the airstrip for airport that is being constructed there ?

Secondly, I was given to understand by the State Government that an expert committee of the Civil Aviation Authority with expert engineers for the construction of the airstrip was there. A report was submitted to the State Government and, in turn, to the Central Government.

I would like to know what is the delay. I know that the airstrip is being financed by the State Government. Whether it is the Central Government or the Department of Civil Aviation, under its supervision, it has to be completed and put into operation. At what stage is the airstrip; whether it is for Vayudoot or for any larger aircraft?